

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5988/2014

NAGAR NIGAM LUCKNOW

Appellant(s)

VERSUS

SMT. KRISHNA DEVI & ORS.

Respondent(s)

(ONLY IA No.74797/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.74798/2017-EXEMPTION FROM FILING O.T. and IA No.77885/2017-APPROPRIATE ORDERS/DIRECTIONS and IA No.77887/2017-EXEMPTION FROM FILING O.T. is to be listed and IA No.13842/2018-EXEMPTION FROM FILING O.T.

Date : 18-05-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Rohit Kumar Singh, Adv.
Mr. Kamini Jaiswal, AOR
Ms. Rani Mishra, Adv.
Mr. Jatinder Pal Singh, Adv.
Ms. Shanti Dutt, Adv.

Mr. Amit Pawan, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the petitioner seeking adjournment due to personal difficulty, list the matter after summer vacation.

Signature Not Verified
Digitally signed by
BALA PARVATHI
Date: 2018.05.21
17:01:51
Reason: [S]

(B.Parvathi)
Court Master

(Jagdish Chander)
Branch Officer